

15012/12

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Sri. R. Reghu, B.Sc. LL.B, District & Sessions Judge, Thalassery.

DATED: 01-12-2017.

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri. R.Reghu, Prl. District & Sessions Judge – Thalassery.	From 5 PM on 1-12-2017 till 9.30 AM on 4-12-2017	Sri. R.L.Baiju, Chief Judicial Magistrate, Thalassery.
		From 9.30 AM on 04-12-2017 till 9.30 AM on 05-12-2017	Smt. Sreekala Suresh, Addl. District & Sessions Judge-I/Addl. M.A.C.T, Thalassery.
2	Sri.Rajsh.K, Addl. Asst. Sessions Judge, Thalassery.	From 5 PM on 1-12-2017 till 10.30 AM on 07-12-2017	Sri. K.P.Anilkumar, Prl. Asst. Sessions Judge, Thalassery.

Sd/-

DISTRICT & SESSIONS JUDGE.

- Copy to:-
- 1) The Addl. District and Sessions Judge – I, Thalassery.
 - 2) The Chief Judicial Magistrate, Thalassery.
 - 3) The Prl. Asst. Sessions Judge, Thalassery.
 - 4) The Public Prosecutor, Thalassery.
 - 5) The Station House officer, Thalassery.
 - 6) The Secretary, All Bar Association in this District.
 - 7) The Judicial Service Centre, for uploading in District Court's Website and sending e-mail to concerned Officers and Courts)

BY ORDER


SHERISTADAR